

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3388  
ANSWERED ON:16.03.2011  
FLYING NORMS FOR FLIGHTS  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has recently modified flying norms for flights to North Eastern (NE) States;
- (b) if so, the details thereof;
- (c) the details of public as well as private airlines operating in distant places in NE region; and
- (d) the steps taken by the Government to increase connectivity to these places?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)and(b):- No Madam.

(c):- The details of scheduled air services available in the North-East region are as under:

Airlines	Flights/Week
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Air India Ltd.	60
Alliance Air	71
Jet Airways	37
JetLite	28
Kingfisher Airlines	51
Spicejet	35
IndiGo	58
Go Air	07

(d):- Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines.

Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.